

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.326 of 2023

M/s Swami Transport Company

... .. Appellant/s

Versus

State of Bihar

... .. Respondent/s

Appearance :

For the Appellant/s : Mrs. Archana Sinha, Sr. Advocate
Ms. Shilpi Keshri, Advocate
Mr. Alok Kumar, Advocate
Ms. Swarna Roy, Advocate
For the Respondent/s : Mr. Vikash Kumar (Sc11)

CORAM: HONOURABLE MR. JUSTICE NANI TAGIA
and
HONOURABLE MR. JUSTICE SUNIL DUTTA MISHRA
ORAL ORDER

(Per: HONOURABLE MR. JUSTICE NANI TAGIA)

4 16-01-2026 Learned senior counsel for the appellant prays for and is granted further four weeks' time to remove the defect(s) as pointed out by the Registry.

2. Re-notify this case on 13.02.2026.

(Nani Tagia, J)

(Sunil Dutta Mishra, J)

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